

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2015 &
IA NOS. 364 & 368 OF 2015**

Dated: 6th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Chamundeshwari Electricity Supply Company Ltd. Appellant(s)

Vs.

M/s Saisudhir Energy (Chitradurga) Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Pratiksha Sriranga S.
Ms. Sumana Naganand

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.
Gowtham Polanki

ORDER

List the matter for further hearing on **04.12.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ss/kt